Annexure – 3

Name of the corporate debtor: M/s DCP India Private Limited; Date of commencement of CIRP: 27/09/2022; List of creditors as on: 07/12/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	HDFC Bank Limited		12-11-2022	18,95,27,139.00	18,95,27,139.00	Secured Loan	18,95,27,139		No	30.2					1. That No books of account of the corporate debtor as on the commencement of CIRP proceedings have been received by me till date. Therefore, the aforesaid claim has been admitted by me on the basis of the documents provided by Financial Creditor only. 2. The amount of claim admitted by me can be revised in future on the basis of new facts or documents which may come to the knowledge of the undersigned.